

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2671/2017

Tuesday, this the 21<sup>st</sup> day of November 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Ajay Kumar Patari s/o Shri Rangi Lal  
Sr. Electrical Engineer, Age 58 years, Group  
r/o E-187, Sector 9, New Vijay Nagar  
Ghaziabad, UP

..Applicant

(Mr. Rajeev Sharma, Advocate)

Versus

1. General Manager, Indian Railway  
Baroda House, New Delhi
2. General Manager (P), Indian Railway  
Baroda House, New Delhi

..Respondents

(Mr. Amit Sinha, Advocate for Mr. R N Singh, Advocate and Mr. Ajesh Luthra,  
Advocate for Mr. Rahul Pandey, Advocate)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Mr. Rajeev Sharma, learned counsel for applicant has placed on record a copy of order dated 13.10.2017 whereby the impugned order of transfer of the applicant dated 03.8.2017 has been revoked / cancelled.

2. In this view of the matter, this O.A. is rendered infructuous.

Dismissed as such.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

**November 21, 2017**  
/sunil/